

Nature of case-A.B.A
Filing no.-8266/2020

Chunchun Pandit @ Chunchun Kumar Vs. The State of Jharkhand &
Anr.

Advocate Name- Gautam Kumar

DEFECTS:-

- 9.i) Presentation form may be filled up completely.
- 9.ii) Name and address of Opposite Party no. 2 stated at page no. 2 does not tally with Annex-1.
- 9.iii) CNR No. stated in Para- 27 does not tally with Impugned Order.
- 9.iv) Name & Signature of deponent stated at page no. 15,15/A does not tally with Aadhar Card.
- 9.v) Duly certified to be true type copy of page no. 17,19,21 may be filed.